

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)  
\*\*\*\*\*

**Subject:- Independence Day Celebration, 2023.**

**ORDER**

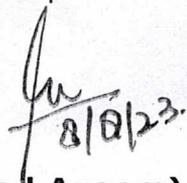
**No.:** 872 of 2023/RG

**Dated:-08.08.2023**

It is hereby ordered that all the Principal District and Sessions Judges of the UTs of J&K and Ladakh shall celebrate Independence Day on 15<sup>th</sup> August, 2023 strictly in compliance of High Court Order No. 677 of 2021/NG dated 11.08.2021.

Besides, the Judicial Officers posted in the Taluka Courts shall also celebrate the Independence Day on 15<sup>th</sup> August, 2023 by hoisting the National Flag in the respective Court Complexs.

**By Order**

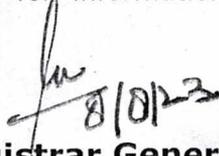
  
**(Shahzad Azeem)**  
**Registrar General**

No: 34666-706 /RG/GS

Dated:08.08.2023

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_  
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J & K and Ladakh, Jammu for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information.
- ✓ 5. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and necessary compliance.
6. Registrar Computer (I.T.), High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the High Court.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
8. Order File.

  
**Registrar General**